

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 401/9/HDB/2019
NAME OF THE COMPANY	Pioneer Torsteel Mills Pvt Ltd
NAME OF THE PETITIONER(S)	A & A International Trading Pvt Ltd
NAME OF THE RESPONDENT(S)	Pioneer Torsteel Mills Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Devangi Kasriya	PCL	9704630066	D. J. Kasriya

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Harshavardhan Abhinav	Advocate	8885808388	Harshavardhan

ORDER

In view of the Hon'ble Technical Member's illness, the case is adjourned to 06.04.2021.

MEMBER (T)

Syamala

MEMBER(J)

